

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/100(KB)2019  
IA(I.B.C)/681(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	LOMAT INTERNATIONAL NV VS WEARIT GLOBAL LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the Resolution Professional  
Ms. Shreya Chaudhury, Adv. ]  
Mrs. Rachna Jhunjhunwala, RP ]

**ORDER**

1. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/681(KB)2024:**
  - a. Registry is directed to issue notice to The Chairman/Managing Director, Madhya Pradesh Paschim Kshetra Vidyut Vitaran Company Limited, GPH Compound, Polo Ground, Indore- 452003, Madhya Pradesh, by way of speed post and by e-mail and place the tracking information on record.
  - b. The Chairman/Managing Director, Madhya Pradesh Paschim Kshetra Vidyut Vitaran Company Limited, is directed to file reply affidavit within a period of two weeks.
  - c. List this matter on **25<sup>th</sup> April, 2024** as already posted.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**